

(c) the total number of landless persons who have been allotted the land by the administration and also the total number of beneficiary landless persons who have been given the actual possession of allotted lands upto June, 1987; and

(d) the total area of land as allotted and total area as actually handed over by the administration to the landless persons upto June, 1987?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) 2413 persons.

(b) 3046 hectares land taken possession under Land Reforms Regulation.

(c) Out of 2882 persons who have been allotted land, possession has been handed over to 2204 landless persons.

(d) Out of 1997 hectares land allotted, possession has been handed over in respect of 1931 hectares.

#### **Setting up of TV relay centre at Dadra and Nagar Haveli**

3243. SHRI SITARAM J. GAVALI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal for setting up a TV relay centre at Dadra and Nagar Haveli;

(b) if so, the time by which it will be set up; and

(c) the criteria of sanctioning TV relay centre for backward area having population of above one lakh?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA)

(a) Yes, Sir. The VII Plan of Doordarshan includes a scheme for setting up of a 2x10 W TV transmitter at Silvassa in the Union Territory.

(b) The implementation of this scheme is dependent on the annual allocation of plan resources and the time needed by the indigenous manufacturers to supply the required transmitter equipment.

(c) The criteria for selecting locations for TV centres in such areas depends upon availability of TV coverage from transmitters in the adjoining areas, availability of financial resources and such other factors.

#### **Taking over function of Lab to Land Programme**

3244. DR. G.V. RAMA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Lab to Land Transfer of Technology Programme launched earlier is now being handled by Krishi Vigyan Kendra; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir. The Lab to Land Transfer of Technology Programme is being implemented through State Agricultural Universities, ICAR Research Institutes and selected Voluntary Organization. Krishi Vigyan Kendras, wherever located in these institutions have been handling Lab to Land Programme since their inception in 1979.

(b) The question does not arise.

#### **Conversion of Bangalore Airport into International Airport**

3245. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to convert Bangalore Airport into an International Airport;